Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

(Amount in ₹)

Sl. No.	Category of creditor	Summary of claims received		Summary of claims admitted		Amount of contingent	Amount of claims not	Amount	Details in	Remar ks,
		No. of claims	Amount	No. of claims	Amount o f claims admitted	claims	admitted	under verificati on	Annexure	if any
1	Secured financial creditors belonging to any class of creditors	1	5064236	1	5064236	0	0	0	1	
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0	0	0	2	
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0	0	0	3	
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0	0	0	4	
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	5	
6	Operational creditors (Employees)	0	0	0	0	0	0	0	6	
7	Operational creditors (Government Dues)	0	0	0	0	0	0	0	7	
8	Operational creditors (other than Workmen and Employees and Government Dues)	2	7561435 06	2	459840154	0	0	0	8	
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	9	
	Total	3	761207742	3	464904390	0	0	0	_	

Name of the corporate debtor: Mitesh Trading Pvt Ltd; Date of commencement of CIRP: 19.01.2022, however copy of order received on 22.01.2022; List of creditors as on: 08.02.2022

List of secured financial creditors belonging to any class of creditors

(Amount in ₹)

Sl. No.		Details of claim received		Details of claim admitted							Amount of any	Amount of claim	Amount of claim	
	Credi t-or		claimed	Amount of claim admitted		Amount covered by security interest	Amount covered by guarant ee	Whether related party?	% of voting share in CoC	continge- nt claim	Mutual dues, that may be set-off	not admitted	under verifica- tion	
	Sagar Deposits And Advances Limited	04.02.22	50,64,236	50,64,236	Secured	0	0	0	100%	0	0	0	0	